

THE HIGH COURT OF ORISSA, CUTTACK

File No.III-A-05/2022 – 15426 / Dated. 03.10.2024

Notice

It is hereby notified that the bids submitted by the following bidders pursuant to Court's Tender Call Notice No.13995 Dated.05.09.2024 invited for engagement of 97 persons on outsourcing (Purely on temporary basis) against the existing vacancies in the Group-D Cadre by Manpower Service Provider Agency, have qualified in the Technical Bid Evaluation:

1. Active Security & Intelligence Services, Bhubaneswar
2. Group Number 5 Security Services, Bhubaneswar
3. M/s Singh Security, Bhubaneswar
4. Om Sarala Security Services, Bhubaneswar
5. Techno Facility and Management Services Pvt.Ltd , Bhubaneswar
6. M/s R.R. Enterprises, Bhubaneswar
7. Herald Manpower and & Placement Services, Bhubaneswar
8. Maa Tarini Security Services, Bhubaneswar
9. L & K Services Pvt. Ltd., Bhubaneswar
10. M/s Jagannath Placement & Security Services Pvt. Ltd.,
Bhubaneswar
11. Shree Jagannath Security Services, Bhubaneswar
12. M/s Bharat Security Services, Jajpur
13. M/s Biraja Security Services, Jajpur
14. M/s Surendra Barik, Cuttack
15. Shree Solution and Services Pvt Ltd, Bhubaneswar
16. AP Manpower Consultancy & Services Pvt. Ltd.,Bhubaneswar
17. Kalinga Warrior Security Service, Cuttack
18. Abhiram Caretaking & Export Services, Bhubaneswar
19. Neta Security Services Pvt. Ltd., Bhubaneswar
20. Reliable Solution and Intelligence services Orissa Pvt. Ltd.,
Cuttack

The above bidders having qualified in the technical Bid Evaluation, are requested to remain present during opening of the Financial Bid on 05.10.2024 at 11.30. A.M in the New Conference Hall of the Old Court Building.

By Order,

Sd/-P.K.Rajaguru.

Registrar(Judicial)

Memo. No. 15427 (2) / **Date:** 03.10.2024

Copy forwarded to the

1. Notice Board of the Court,
2. Superintendent, Computer Section to upload the above Notice in the Court's Website.


Registrar(Judicial)